

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 233
CP-241/ND/2022

IN THE MATTER OF:

MSB Capital Advisors Pvt. Ltd.

...

Appellant/Petitioner

Versus

Consulti Info Solutions Pvt. Ltd. & Ors.

...

Respondent

Under Section: 244 r/w 241 & 242

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Uddyam Mukherjee, Adv. Swapnil
Pattanayak, Adv. Agnibha Chatterjee

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Issue fresh notice to the Respondent returnable on 12.07.2024. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post, courier service and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List the matter on 12.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)